

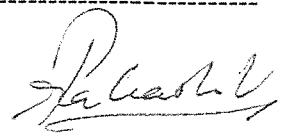
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12/9/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)


APPLICATION NUMBER : MA/351/2018
PETITION NUMBER : CP/666/IB/CB/2017
NAME OF THE PETITIONER(S) : R.Raghavendran (RP)
NAME OF THE RESPONDENT(S) : B.Rajesh & another
UNDER SECTION : 19(2)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	Prakash. f: Dhairaj	Ref for RP	
2.	N. RAM SHANKAR VALLATHARAJU For RESPONDENTS		

ORDER

Counsel for RP present. Counsel for respondent filed vakalat and prayed for two weeks' time for filing counter. At request, time is enlarged. Put up on 05.10.2018.


(S VIJAYARAGHAVAN)
Member (Technical)


(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)